

# HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001.

No.HHC/Estt.7(52)/2017-

Dated, the 02<sup>nd</sup> January, 2020

## ADVERTISEMENT NOTICE

(Last Date for receipt of application : 7<sup>th</sup> February, 2020)

The High Court of Himachal Pradesh invites online/ offline applications from the eligible desirous candidates for filling-up one post of **Junior Technician** on the establishment of High Court, as per the eligibility criterion etc., prescribed hereunder:

Nomenclature & No(s) of Post(s)	Pay Band/ Pay Scale & Grade Pay etc.	Essential Qualification	Experience
Junior Technician (Electrician) 01 (One) UR	Rs.5910 20200 + 1900/- Grade Pay + Rs. 400/- Sectt. Pay	10+2 with 2 years diploma in Electrical from a recognized I.T.I. or any other recognized Institution  Or  Higher qualification like diploma or degree in electrical.	3 years only in case of former and no experience under latter mode

However, the candidates who had already applied for the aforementioned post in response to the High Court Registry earlier Advt. Notice No.HHC/Estt.7(52)/2017-27739-42, dated 10/11.10.2018 (published in the Hindi & English daily News Papers "Amar Ujala" and "The Tribune" on 12.10.2018) and had submitted the print-out of Acknowledgement and their applications in offline mode within stipulated time frame prescribed therefor and have paid the requisite fee, **need not to apply again**, provided they were clearly eligible with regard to their requisite qualifications & experience etc.

The applications are acceptable in both online and offline modes. However, those candidates who are desirous to apply through online mode, may use recruitment web portal link at url i.e., <https://hphcrecruitment.in> as well as another link provided on our website i.e. <https://hphhighcourt.nic.in> at the Tabs 'Recruitment /Results'. The candidates, who are desirous to apply through offline mode are required to fill-up the enclosed prescribed application format in accordance with the instructions issued in this behalf. **The last date for applying for the aforesaid post is 07.02.2020** and the offline applications complete in all respect must reach before office hours in this High Court Registry on or before the last date.

No person shall be eligible for direct recruitment to the service if he is below **18 years** of age and above than **45 years** of age as on the date of issuance of advertisement notice. However, in case, candidate belongs to Scheduled Caste, Scheduled Tribe and Other

Backward Classes, the upper age limit shall be the same as may be prescribed by the State Government for entry into service from time to time for such candidates.

The fee structure for the **General category (UR) and other reserved categories shall be as under :-**

**:: The candidates applying in ONLINE MODE ::**

- (i) For General (Unreserved) category : Rs.340/- (plus GST as applicable)
- (ii) For Other reserved categories : Rs.190/- (plus GST as applicable)

**:: The candidates applying in OFFLINE MODE ::**

- (i) For General (Unreserved) category : Rs.300/- (Only in the shape of IPO)
- (ii) For Other reserved categories : Rs.150/- (Only in the shape of IPO)

The candidates applying through offline mode shall have to pay their fees only in the shape of IPOs drawn in favour of " The Registrar General, H.P. High Court, Shimla.

For detailed information with regard to the **Important Instructions, Rules, Regulations, Syllabus, Fee structure, Examination schedule and mode of payment etc.**, the candidates are advised to read carefully the relevant instructions which are available at the above given web links on our website before applying either through online or offline mode.

By Order

Registrar General

Endst. No.HHC/Estt.7(52)/2017-

549-53

Dated, the 02<sup>nd</sup> January, 2020.

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Copy forwarded to:-

1. All the District & Sessions Judges in H.P., with a request to get the copy of the aforesaid Advertisement Notice displayed on the Notice Boards of all Courts in their respective Civil & Sessions Division(s).
2. The Central Project Coordinator, High Court of H.P., Shimla- 171 001, with a request to upload the advertisement notice on the High Court Website under the "Announcement & Recruitment Link".
3. Sh. Ashok Chauhan, Project State Head, CSC-SPV for information with a request to activate the recruitment web portal link provided at High Court website till last date fixed for applying online on and after completion of all necessary updation /changes in software module with respect to the advertisement notice, referred to above. **(THROUGH EMAIL ONLY).**
4. All the District Employment Officers, in the State of H.P., with the request to sponsor the names of the eligible candidates and inform them to submit their applications online/offline alongwith requisite fee etc., as mentioned in the Advt. Notice failing which, their candidature shall not be considered for being called to appear in personal interview notwithstanding the fact that their names have been sponsored by the Employment Exchange/Sub Employment Exchanges.
5. Notice Board of High Court of Himachal Pradesh, Shimla-171 001.

Registrar General

**OFFLINE APPLICATION FORMAT FOR THE POST OF JUNIOR TECHNICIAN – HIGH COURT**

(All fields are mandatory except optional fields)

1. Name of the applicant  
(In Capital Letter) :
2. Father's/Husband's Name :
3. Gender :
4. Date of Birth :  
(Attested Copy be annexed in support)
5. Category :  
(Attested Copy be annexed, if reserved)
6. Educational Qualification :  
(Attested Copies of certificates be annexed)

Paste your recent  
passport size  
photo duly  
attested by  
Gazetted Officer  
(Do not staple the  
photo)

Sr. No.	Exam Passed	Passing Year	Board/ University	% of marks	Subjects
a.	Matriculation				
b.	12 <sup>th</sup> (10+2)				
c.	2 years Diploma in Electrical from ITI or any other recognized. Instit.				
d.	Higher qualification like Diploma or degree in Electrical				

7. Experience, If any. :
8. Correspondence Address :
9. Permanent Address :
10. Whether bonafied Himachali (Yes/No) :
11. Mobile No. (Mandatory) :
12. Email ID :
13. Details of Indian Postal Orders (IPOs) :
14. Aadhar No. (Optional)

**Signature of the Candidate**

**Declaration:**

I, hereby declare that I am an Indian national and the statements made in this application are true, complete and correct to the best of my knowledge and belief. I undertake that in the event of any information furnished in this application form is found false or incorrect at any stage, my candidature shall be liable to be rejected and if offered appointment or appointed, then such offer or employment shall be liable to be cancelled forthwith or at any time and I shall also be liable for criminal prosecution.

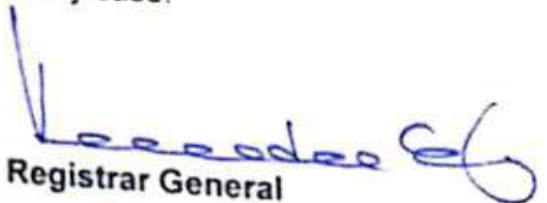
I also solemnly declare that I do not suffer from any of the disqualifications shown in the detailed advertisement notice posted on the website for the post and I am eligible in all respects according to eligibility criterion prescribed in the said advertisement notice.

Place :  
Dated :

**Signature of the Candidate**

**:: IMPORTANT INSTRUCTIONS ::**

1. All fields of the application format are mandatory except optional fields.
2. The words "**Application for the post of Junior Technician**" should be super-scribed on top of the envelope containing application form.
3. The candidates applying either online or offline are required to fill-up their correct mobile numbers and e-mails carefully, as the eligible candidates shall **ONLY** be informed through SMS alerts on the mobile numbers provided by them while applying online/offline about the time schedule etc., of their test/interview only. **No separate communication/ call letters etc., shall be sent in offline mode.**
4. The applications received in offline mode after the due date or incomplete applications, or not in accordance with the prescribed format, shall be out-rightly rejected and no correspondence will be entertained in that respect.
5. The candidates applying in offline mode are required to submit attested copies of all relevant testimonials in support of their age, qualification, eligibility & experience etc.
6. The Rules & Regulations prescribed for the post are available at **Part-R {Junior Technician (Electrician)}** of "The Himachal Pradesh High Court Officers and the Members of Staff (Recruitment, Promotion, Conditions of Service, Conduct & Appeal) Rules, 2015.
7. No TADA shall be admissible to the candidates called for test/personal interview.
8. The fee once paid shall not be refunded to the candidate in any case.

  
Registrar General